

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 226 of 1998

Jabalpur, this the 9th day of April 2003

Hon'ble Shri R.K. Upadhyaya -- Member (Admnv.).  
Hon'ble Shri A.K. Bhatnagar -- Member (Judicial).

Smt. Premlata Shukla, wife of late  
Shri K.K. Shukla, aged about 43 years,  
R/o. Type-II/36, Tractor Nagar,  
Budhni, Distt. Sehore : M.P.  
(By Advocate - Jr. to Shri P.R. Bhave)

... Applicant

Shri Satendra Patel

V e r s u s

1. Union of India, through Secretary  
(MY), Ministry of Agriculture,  
Krishi Bhawan, New Delhi.

2. Director, Central Farm Machinery  
Training and Testing Institute,  
Tractor Nagar, Budhni, Distt.  
Sehore : M.P.

... Respondents

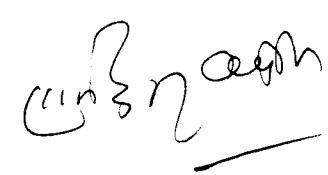
(By Advocate - Shri P. Shankaran)

O R D E R (oral)

By R.K. Upadhyaya - Member (Admnv.) :-

The applicant by letter dated 27/09/2001  
addressed to the counsel of the applicant stated that  
the main relief has become infructuous. The applicant has  
also directed the counsel Shri P.R. Bhave, Advocate not  
to attend the hearing of the petition. Shri Satendra  
Patel Jr., to Shri P.R. Bhave states that the present ✓  
application may be allowed to be withdrawn. Permission is  
granted. Accordingly, this Original Application is  
dismissed as withdrawn.

  
(A.K. BHATNAGAR)  
MEMBER (J)

  
(R.K. UPADHYAYA)  
MEMBER (A)